

MOST URGENT
OUT AT ONCE

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

ORDER

In partial modification of this office order bearing endorsement No.19/599-799/F.1(3)/Gaz./2012 dated 3.1.2012 the following committees are hereby re-constituted with immediate effect:-

S. No.	Name of the Committee	Name of Judicial Officer	Designated as
1	Review Committee for reviewing the suspension orders in respect of suspended employees.	Ms. Anu Malhotra, Special Judge, PC Act, CBI, THC	Chairperson
		Sh. V. K. Bansal, ADJ 06, Central, THC	Member
		Sh. Raj Kapoor, ASJ 02, West, THC	Member
		Sh. Vinod Kumar Gautam, ACJ, North, THC	Member
2	Disaster Management Committee at Tis Hazari Court Complex, Delhi.	Sh. A. K. Chawla, District Judge, North, THC	Chairman
		Sh. Pawan Kumar Jain, ASJ 01, Central, THC	Member
		Sh. Vinod Yadav, CMM, Delhi	Member

Sunita Gupta 5/11/2012
(Sunita Gupta)

No. 58/1783-801 /F.1(3)/Gaz/2012 Dated, Delhi the 05/11/11
District & Sessions Judge : Delhi

Copy forwarded for information & necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judges & ASJ I/c North & West, Tis Hazari Court, Delhi.
- 3 The Officer concerned.
- 4 The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
- 5 The Superintendent/In-charge, Administration Branch, I, II & III, General Branch, Care Taking Branch, Tis Hazari Court, Delhi.
- 6 The Superintendent, Accounts Branch, (Through Id. DDO) Tis Hazari Court, Delhi.
- 7 The In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- 8 The Personal Office of District & Sessions Judge, Tis Hazari Court, Delhi.
- 9 The Website Committee, Hindi & English, Tis Hazari Court, Delhi.

Sunita Gupta 5/11/2012
District & Sessions Judge : Delhi

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